

ITEM NO.203

COURT NO.14

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
(SAMADHAN SAMAROH)

PROCEEDINGS OF
Civil Appeal No. 2441/2015

WINDSOR PARK R.W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA & ORS.

Respondent(s)

Date : 23-08-2026

PRESENT:

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MRS. JUSTICE V. MOHANA
MR. ASHOK KUMAR GAUR, SENIOR ADVOCATE
MR. SIDDHANT KOHLI, ADVOCATE-ON-RECORD

For Appellant(s) :

Mr. Ajay Choudhary, AOR

For Respondent(s) :

Mr. Shantanu Krishna, AOR

Mr. S.R. Singh, Sr. Adv.

Mr. Kamendra Mishra, AOR

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. V. Mishra, Adv.

Ms. Aditi Mishra, Adv.

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyan, Adv.

Ms. Indu Misra, Adv.

Mr. Suraj Singh, Adv.

Mr. Bhaskar Aditya, AOR

Mr. Nikilesh Ramachandran, AOR

Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR

Mr. Sarad Kumar Singhanian, AOR

Learned counsel for the parties state that mediation proceedings are still in progress.

In the light of the above, there being no settlement as of now, list the matter before the Court as per turn.

(DEEPAK GUGLANI)
DEPUTY REGISTRAR

(PREETI SAXENA)
COURT MASTER (NSH)